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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.193/BB/2017	-	Await report from ROC	252(3)	Navachethan Retirement Residency Pvt. Ltd., Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATHI. P. JOHN
SPJ Legal

Advocate for Petitioner.

ORDER

Counsel for Petitioner is present. Report from ROC-Karnataka, Bangalore is received. Heard Counsel. List it for orders on 20/02/2018.


Member (T)


Member (J)